

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of Registrar General at Jammu)

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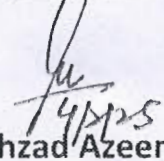
Subject: Declaration of holiday on account of Shab-i-Barat on 14th February, 2025 (Friday) instead of 19th March, 2025 (Wednesday) and declaration of working day on 19th March, 2025 thereto.

NOTIFICATION

No. 205 of 2025/RG/NG-15(I) Dated:- 04-02-2025

It is hereby notified for information of all the concerned that the holiday on account of **Shab-i-Barat** shall be observed in the Hon'ble High of Court of J&K and Ladakh on **14th February, 2025 (Friday)**, instead of **19th March, 2025 (Wednesday)** and in lieu thereof **19th March, 2025 (Wednesday)** is declared as working day for the Hon'ble Court.

By order.

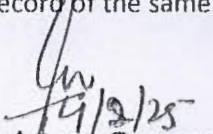

(Shahzad Azeem)
Registrar General

Concerned to upload copy up to 2025 4/2/2025 (4/2)

No: 4712-40 of 2025/RG/NG Dated: 04-02-2025

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr./Mrs. Justice _____
.... for information of His/Her Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Registrar Judicial, High Court Wing, Jammu/Srinagarfor information and necessary action.
5. Registrar Rules, High Court Main Wing, Jammu
6. Director J&K Judicial Academy, Janipur, Jammu
7. Registrar Computers (IT), High Court of J&K and Ladakh, Jammu
8. Registrar (Adm.)/Recruitment/Management), High Court Main Wing, Jammu
9. Director Finance, High Court Main wing, Jammu
....for information.
10. President, Bar Association, High Court of J&K and Ladakh, Jammu/Srinagar.
11. CPC, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court of J&K.
12. Administrative Officer, Advocate General Office, High Court of J&K and Ladakh, Jammu
13. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.
14. Order file.


Registrar General